NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **28.01.2025** (TUESDAY)

CHENNAI BENCH (HYBRID MODE) 10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025 For Condone Delay IA No. 121/2025	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Grains and Mills Pvt. Ltd.	Mr.S Sathiyanarayanan	
2.	Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025 For Condone Delay IA No. 123/2025	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Grains and Mills Pvt. Ltd.	Mr.S Sathiyanarayanan	
3.	Comp App (AT) (CH) (Ins) No. 29/2025 For Stay IA No. 115/2025	Iqbal Jumabhoy Vs Manoj Kumar Anand RP of the Personal Guarantor & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Angad Varma For Caveator
4.	Comp App (AT) (CH) (Ins) No. 34/2025 For Stay IA No. 124/2025	Hussain Somjee Vs Manoj Kumar Anand, RP of the Personal Guarantor & Anr.	Mr. Joshua H Samuel	
5.	Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025	Indian Renewable Energy Development Agency Limited Vs Vamshi Rubber Ltd.	Mr. Nakul Sachdeva	
6.	Comp App (AT) (CH) No. 07/2025 For Stay IA No. 88/2025 For Direction IA No. 89/2025 For Condone Delay IA No. 90/2025	Rekha Prabhahar Vs ELV Supply Chain Solutions & Services Pvt. Ltd. & 2 Ors.	Mr. PS Suman	
7.	Comp App (AT) (CH) No. 09/2025	Sridhar Somashekar Director & Shareholder of Vinyas Constructions Pvt. Ltd. & Anr. Vs Vinayas Construction Pvt Ltd & 3 Ors.	Ms. Alpa Jain, PCS	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 1153/2024 (To implead) in Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors.	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee- R1
9.	IA No. 1115/2024 (For Condone Delay), IA No. 1112/2024 (Delay in refiling) & IA No. 1114/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024	Ch. V.N. Raghurama Gupta Vs Ceasan Glass Pvt. Ltd & 2 Ors.	Dr. SV Rama Krishna	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 32/2021 For Stay IA No. 74/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr.T Ravichandran R1 Mr. ML Ganesh R2
11.	Comp App (AT) (CH) (Ins) No. 356/2024	State Bank of India & 3 Ors. Vs Aneetha Subramaniam RP, Karur KCP Packkagins Ltd & Anr.	Mr. P Elayarajkumar	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri- R2
12.	Comp App (AT) (CH) (Ins) No. 373/2024 For Stay IA No. 1021/2024	M. Vijaya Raghava Reddy Suspended Director of ASR Engineering & projects Ltd. Vs Central Bank of India Ltd. Rep by Kamal Syed & Anr.	Ms. R Moneshaa	Mr. Ebenezar Inbaraj- R1
13.	Comp App (AT) (CH) (Ins) No.424/2024 For Stay IA No.1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs A. Subathira & 2 Ors.	Mr. Ramasamy Meyyappan	

14.	Comp App (AT) (CH) (Ins) No. 465/2024	Pixtronic Global Technologies Pvt. Ltd. Vs MS Viswanathan Liquidator of Gemini Communication Ltd.	Mr. G Kalyan Jhabakh	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherje	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia R1, R2a, R2d, R5- R10
16.	TA (AT) No.52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors.	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
17.	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023	Shakambri Traders Vs Venkataramana Rao Nagarajan Liquidator of Ashok Magnetics Ltd. & Anr.	Mr. SK Goel	Mr.R Subramanian R1 Mr. ML Ganesh R2
18.	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021	Espin Infosystem Private Ltd Vs The Registrar of Companies & Anr	Mr. P Thangaraj	Mr. Raj Kumar Jhabakh- R2
19.	Comp App (AT) (CH) (Ins) No. 28/2022	Satya Sadasiva Basava Prasad Maley & Anr. Vs Shresht Insustries Pvt. Ltd.	Mr. Deep Tarun Bisht	Mr. Y Hema Chander
20.	Comp App (AT) (CH) No. 29/2022 For Exemption IA No. 333 & 334/2022	Sanket Kumar Agarwal Vs APG Shipping Pvt. Ltd. & 4 Ors.	Mr. Akshat Singh	Mr. CS K Gaurav Kumar- R1-R5
21.	Comp. App (AT) (CH) No.33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa and Anr. Vs Sulaiman Assanar Kunju and 3 Ors,	Mr. Vipin Warrier	Mr. Yogindunath Sreenivas- R1, R3 & R4
22.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
23.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana

24.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
25.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletech Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
26.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
27.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No.943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt. Ltd. & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh-R1 Ms. MS Mano Ranjani R2
28.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
29.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
30.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
31.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
32.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
33.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
34.	Comp App (AT) (CH) (Ins) No. 369/2023	Navneet Chaurasia Vs Anuradha Bisani, Liquidator, Lanco Infotech Ltd. WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
35.	Comp App (AT) (CH) (Ins) No. 456/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Anuradha Bisani, Liquidator WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani

36.	Comp App (AT) (CH) (Ins) No. 457/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
37.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr.AG Sathyanarayana	Mr.ML Ganesh-R1 Mr.S Sathiyanrayanan R2
38.	Comp App (AT) (CH) (Ins) No. 239/2024 For Stay IA No. 632/2024	Amit Prasad Dixit & 8 Ors. Vs CS Anuradha Bisani, Liquidator WITH	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani
39.	Comp App (AT) (CH) (Ins) No. 268/2024 For Stay IA No. 718/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator, CS Anuradha Bisani, Lanco Infratech Ltd.	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- After joining, it must be ensured that the video is always on 'OFF' mode and the Mic is always on MUTE mode. Video should be switched ON only by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for hearing and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
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- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
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- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>